

Effect of Cross-Bar System on Telephones

512. SHRI SHYAM SUNDAR MOHA PATRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the percentage of telephones which have gone defective due to crossbar system;

(b) what remedial measures have been taken in this regard so far; and

(c) what is the percentage of wrong billing now-a-days and what action has been taken by Government on such wrong billing?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) The Cross-bar system as such does not contribute to defects in telephones.

(b) Does not arise.

(c) The percentage of billing complaints received is less than 1 per cent of the total bills. The complaints are investigated and rebates are given in cases where justified.

Allotment of Government Accommodation to Employees of Telecom, Stores, New Delhi

513. SHRI KALRAJ MISHRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) how many applications have been received and forwarded for allotment of Government accommodations during July, 1982 to September, 1982 from the Office of the Controller of Telecom. Stores, Netaji Nagar to the Office of the Chief Superintendent, Central Telegraphs Office (CTO), New Delhi, category-wise;

(b) whether any application which was received through proper channel has been found misplaced during the said period from the above office; and

(c) what are the names of persons of the said office who have become entitled for Type-II accommodation from April,

1982 and whose date of priority is 1948 and by when they are likely to be allotted Type-II Government accommodation?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VII AY N. PATIL): (a) Three applications. Out of these two were received through proper channel and one was received direct. The direct application was returned to the sender. Both the applications received through proper channel were for Type-I quarter.

(b) No, Sir..

(c) Shri Dilbagh Singh. He became entitled for Type-II quarter after April, 1982. His name is now 24th on the waiting list and he will be allotted Type-II quarter as per his turn.

“अंग्रेजी में अर्जी दिये बिना टेलीफोन कनेक्शन न जुड़ेगा” शीर्षक के अंतर्गत समाचार

514. डा० साई महोदय :

श्री जगन्नाथ राव जोशी :

क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को ध्यान कानपुर से प्रकाशित होने वाले 25 सितम्बर, 1982 के “दैनिक जागरण” में “अंग्रेजी में अर्जी दिये बिना टेलीफोन कनेक्शन न जुड़ेगा” शीर्षक के अंतर्गत छपे समाचार का और दिखाया गया है :

(ख) उत्तरा द्वारा क्या :

(ग) क्या डाक-तार विभाग ने “हिन्दी सन्ताह” से सम्बन्धित अनासारा काम अंग्रेजी में किया है, जैसा कि उक्त समाचार में बताया गया है ; और

(घ) सरकार ने इस सम्बन्ध में क्या कदम उठाए हैं ?